

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

R.O.C.No. 9/2025-RC

DATED: 10-4-2026

NOTIFICATION

It is hereby informed that the High Court for the State of Telangana has issued Notification No. 9/2025-RC, dated 2-1-2025 inviting applications through online for direct recruitment to the posts of **Office Subordinates** as per the Telangana Judicial Ministerial and Subordinate Service Rules, 2018, and the candidates were subjected to computer based examination conducted in the month of September 2025.

The High Court duly following the relevant rules and procedures, hereby declares that the candidates with the following hall ticket numbers who have secured minimum qualifying marks in the computer based examination as per their respective classes/categories and become eligible to appear for Viva Voce (oral interview):

ADILABAD DISTRICT

900011	900050	900060	900063	900082	900083
900229	900243	900311	900312	900371	900380
900410	900452	900456	900459	900461	900462
902041	905032	905655	906753	--	--

BHADRADRI KOTHAGUDEM DISTRICT

907253

PRINCIPAL COURT FOR CBI CASES, HYDERABAD

900823	901354	901699	901935	901955	902072
902595	903713	904413	904946	--	--

CITY CIVIL COURT, HYDERABAD

900605	900614	900953	901036	901090	901101
901118	901550	901699	901761	901765	901781
901826	901922	901953	902072	902348	902439
902578	902593	902721	902964	902974	903007
903059	903446	903575	903713	903929	903963
903971	904327	904379	904817	904820	904939
904940	904964	904977	904982	907853	907854
907861	907863	--	--	--	--

S. Sreenivasulu Reddy
10/4/2026

CITY SMALL CAUSES COURT, HYDERABAD

900471	900508	900615	900682	900854	900937
901101	901110	901155	901699	901739	901761
901853	902072	902270	902541	902586	902593
902680	902694	902739	903122	903244	903433
903675	903713	903929	904021	904679	904796
904817	904820	904934	904935	904941	904943
904945	904946	904963	904969	904982	904985
904991	907852	907854	--	--	--

HANUMAKONDA DISTRICT

904970	905574	905584	905590	905591	910899
910991	911016	911072	911113	911224	911347
911434	911443	911589	911667	911668	911671
911676	911680	911682	911693	911695	--

JAGTIAL DISTRICT

904556	905621	905623	905885	906162	906467
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JANGAON DISTRICT

900654	901947	903089	903813	904677	905824
905905	909670	910842	910880	910986	911040
911071	911075	911148	911152	911163	911183
911362	911674	911697	--	--	--

JAYASHANKAR BHUPALAPALLY DISTRICT

Nil

JOGULAMBA GADWAL DISTRICT

900848	907849	908098
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KAMAREDY DISTRICT

900735	901198	902294	909561	909612	909628
909655	909715	909738	909785	909809	910017
910032	910134	910137	910142	910145	--

10/11/2026

KARIMNAGAR DISTRICT

905027	905190	905229	905580	905583	905587
905588	905599	906164	906745	906748	906767
911673	911688	--	--	--	--

KHAMMAM DISTRICT

903420	904160	904292	904426	904445	906792
906804	906837	906838	906840	906844	906892
906902	906962	906983	906987	907017	907033
907035	907041	907046	907053	907064	907101
907110	907210	907217	907231	907240	907254
907268	907274	907298	907337	907356	907366
907381	907414	907449	907468	907481	907496
907511	907528	907529	907546	907589	907611
907633	907646	907654	907667	907670	907677
907679	907694	907699	907702	907706	907707
907722	907741	907766	907797	907825	907827
907828	907829	907832	907834	907835	907836
907837	907841	907842	907843	907844	909177
910694	910820	--	--	--	--

KUMURAM BHEEM ASIFABAD DISTRICT

900103	900209	900241	902502	903565	905505
905512	905526	905883	906145	906341	906550
906753	908308	910898	910904	--	--

MAHABUBABAD DISTRICT

903176	907079	907450	907536	910196	911100
911206	911463	911586	911666	911687	--

MAHABUBNAGAR DISTRICT

904979	908179	908368	908594	--	--
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MANCHERIAL DISTRICT

900049	900099	900252	900457	902641	905056
905117	905134	905149	905154	905187	905193
905210	905258	905260	905313	905334	905375
905449	905473	905485	905517	905524	905534
905576	905578	905666	905693	905764	905771
905787	905791	905925	905995	906216	906218
906267	906621	906633	911127	--	--

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MEDAK DISTRICT

900274	900559	900635	901744	901762	901771
901928	901954	902381	902571	902597	902976
903189	903754	903776	903803	903925	904978
907335	909374	909459	909778	910126	--

MEDCHAL-MALKAJIGIRI DISTRICT

900487	900499	900515	900653	900788	900850
900972	900988	900991	901483	901747	901748
901863	901879	902001	902229	902269	902415
902435	902966	903484	903581	903585	903666
904002	904539	904769	904772	904949	905361

SESSIONS JUDGE, HYDERABAD

900469	900483	900508	900605	900615	900628
900642	900662	900738	900745	900835	900901
901036	901077	901101	901110	901354	901401
901699	901739	901743	901757	901759	901761
901768	901781	901853	901866	901935	901957
902064	902072	902132	902235	902315	902423
902541	902593	902694	902809	902964	902974
902981	903059	903433	903446	903601	903713
903747	903884	903971	903975	904084	901888
904132	904288	904327	904374	904378	904435
904817	904820	904934	904935	904937	904939
904940	904941	904943	904944	904951	904953
904963	904964	904965	904969	904974	904982
904985	904991	905177	906751	908162	--

MULUGU DISTRICT

911105	911521
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NAGARKURNOOL DISTRICT

902169	903417	908043	908074	908092	908313
909101	--	--	--	--	--

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10/11/2024

NALGONDA DISTRICT

900889	901018	901676	901733	901816	903128
903615	904545	904967	908603	908633	908634
908727	908776	908872	908914	908941	908961
908971	908983	909097	909137	909153	909154
909157	909158	909159	909160	909161	909162
909163	909164	909165	909167	909171	909175
909176	909179	909363	909365	--	--

NARAYANPET DISTRICT

903383	907946	907987	907999	908088	908179
908181	908279	908309	--	--	--

NIRMAL DISTRICT

900066	900253	900307	900458	901310	909556
909807	910001	910070	--	--	--

NIZAMABAD DISTRICT

903385	904880	909375	909387	909396	909418
909485	909498	909549	909586	909602	909610
909624	909632	909664	909695	909726	909772
909897	909923	909986	910000	910013	910016
910047	910054	910124	910126	910127	910128
910129	910132	910136	--	--	--

PEDDAPALLI DISTRICT

905032	905160	905374	905569	905634	905810
905859	906045	906355	906754	--	--

RAJANNA SIRICILLA DISTRICT

900537	903898	905081	905161	905188	905189
905233	905382	905428	905441	905462	905470
905474	905487	905654	905682	905773	905852
905916	906012	906127	906292	906349	906399
906603	906605	906678	906729	906737	906755

L. Sreenivasulu Reddy
10/4/2026

RANGAREDDY DISTRICT

900463	900466	900530	900552	900561	900573
900585	900597	900598	900620	900623	900636
900676	900744	900780	900815	900819	900826
900854	900878	900882	900902	900925	900926
900938	900946	900989	900994	901070	901099
901108	901127	901242	901360	901370	901399
901467	901471	901495	901697	901712	901731
901735	901737	901746	901753	901755	901756
901763	901873	901890	901921	901951	902042
902114	902118	902127	902238	902241	902473
902537	902643	902728	902735	902750	902815
902854	902950	902967	902988	902994	903017
903019	903041	903108	903152	903289	903295
903360	903489	903524	903569	903631	903644
903672	903694	903730	903891	903987	903999
904128	904135	904171	904239	904290	904380
904389	904430	904469	904495	904526	904533
904594	904655	904672	904723	904737	904824
904958	904980	906491	906541	908029	908172
908190	908329	909151	901787	902038	904681
904118	900764	--	--	--	--

SANGAREDDY DISTRICT

902895	902944	903114	904159	904484	909888
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SIDDIPET DISTRICT

901013	901040	901112	901738	902767	903086
903762	903873	904408	904954	904957	904966
905006	905033	905185	905245	905254	905277
905349	905458	905495	905506	905527	905662
905695	905748	905839	905904	905940	905969
906025	906149	906190	906256	906306	906307
906322	906351	906370	906386	906723	906758
906759	906765	910925	911048	911194	911349
911458	--	--	--	--	--

SURYAPET DISTRICT

900574	900877	900955	901021	901106	901207
901462	901870	902293	902416	902673	903695
903794	907179	908765	908831	908982	909168
909173	909174	909354	910147	910154	910169
910177	910190	910191	910193	910200	910205

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910211	910215	910219	910220	910223	910281
910307	910314	910317	910324	910326	910341
910365	910380	910381	910397	910414	910420
910441	910446	910447	910458	910471	910479
910496	910521	910523	910525	910570	910571
910573	910576	910588	910600	910681	910700
910705	910734	910740	910755	910756	910774
910775	910788	910797	910798	910800	910801
910807	910808	910809	910810	910811	910815
910816	910818	910819	--	--	--

VIKARABAD DISTRICT

901103	901106	901124	901216	901443	901514
901742	901749	901828	903184	903201	904113
904687	904933	907854	907861	907863	907997
908106	908169	908270	--	--	--

WANAPARTHY DISTRICT

901107	907910	908076	908151	908166	908195
908214	908452	908457	908467	908549	--

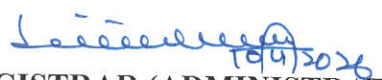
WARANGAL DISTRICT

900897	905373	906757	907135	910903	910923
910947	911025	911036	911059	911144	911189
911191	911225	911240	911254	911275	911308
911363	911392	911497	911551	911574	911670
911675	911678	911679	911681	911684	911691

YADADRI BHONGIR DISTRICT

900488	900797	900930	900942	901017	901104
901255	901493	901692	901734	901736	901751
901844	902011	902321	902332	902476	902573
902757	902841	903111	903381	903742	903988
904082	904104	904475	904971	908657	908669
908681	908699	908756	908965	909011	909104
909292	909358	910415	--	--	--

The schedule and venue for conducting the viva-voce (oral interviews) will be mentioned in Hall Tickets to be issued in due course.


 REGISTRAR (ADMINISTRATION)
 FAC REGISTRAR (RECRUITMENT)

DOCUMENTS TO BE SUBMITTED AT THE TIME OF ORAL INTERVIEW:

1. Original certificates of academic qualifications, such as, marks lists, pass certificates, and certificate evidencing date of birth and community certificate issued by the competent authority in case of SCs., STs., and BCs. (The certificate shall show specifically the classification of the group) along with two sets of Photostat copies duly attested by the Gazetted Officer.
2. The Other Backward Class (OBC) Certificates will not be considered.
3. Discharge Certificate for Ex-servicemen candidates.
4. Certificate in respect of Local candidates in terms of the Presidential Orders, 1975 i.e., Study Certificate/s for four (4) academic years from 4th to 7th classes (or) in case they have not pursued regular study, but appeared privately for 7th Class examination/Open School has to submit Residence Certificate from the concerned Tahsildar for four (04) years preceding the year of passing 7th Class examination in Annexure-I in terms of G.O.Ms.No.729, GAD, (SPF-A) Dept., dt.01.11.1975. However, if the candidate has studied in two or more Districts, then they have to submit Study Certificates from 1st to 7th classes and where the candidate has studied for maximum period will be treated as local candidate of that District. If certificates in proof of local candidature are not in accordance with these instructions, the applicant will be treated as Non-local.

For determining local status of the applicant:

i) For regular students who have pursued their education from 7th class to 10th class in one District, those will be considered as local candidates to that respective Judicial District.

ii) For any reason if the applicant has not pursued his/her studies from 7th class to 10th class in one District, study period of 4th class to 10th class will be considered and where they have pursued their studies for maximum period, those will be considered as local candidates to that Judicial District.

iii) For the applicants who have appeared for SSC examination as a private candidates or studied in open school mode, they have to submit the Residence Certificate from the concerned Tahsildar for four (04) years preceding the year of passing S.S.C. examination in Annexure-I in terms of G.O.Ms.No.729, GAD, (SPF-A) Dept., dt.01.11.1975 in proof of the local candidature.

5. In case of Physically Challenged Persons, the latest certificate issued by the Medical Board specifying the nature of disability and percentage of disability.

6. The applicants who have professional skills such as, cooking, carpentry, plumbing, electrical and painting, etc., for the purpose of performing duties with respect of their professional skills at the residences of Judicial Officers, have to bring the certificates in proof of such professional skills, if any.

7. No-objection Certificate from Employer (if employed anywhere).

10/11/2014

8. The candidates have to produce original certificates of all necessary certificates on the day of interview itself. If the candidate fails to produce any of the required certificates their candidature will be rejected without any further correspondence.

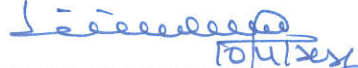
NOTE:

If the candidate furnishes wrong information with regard to category/caste and qualification they shall not have any right subsequently for selection, and in that aspect the selection authority is not responsible for the lapse on the part of the candidate.

All rights are reserved with the appointing authority to reject the application at any stage, if found to be false and the appointment shall liable to be canceled if any information therein is found to be false at any later stage and the applicants are liable for prosecution for furnishing such false information.

HIGH COURT OFFICIAL WEBSITE: <http://tshc.gov.in>

HELP DESK NUMBER: 040-23688394


REGISTRAR (ADMINISTRATION)
FAC REGISTRAR (RECRUITMENT)